

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF CRYSTAL
FACILITIES MANAGEMENT PRIVATE LIMITED**

1.	NAME OF CORPORATE DEBTOR	Crystal Facilities Management Private Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	20/07/2010
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	RoC- Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U74900DL2010PTC206035
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Registered Office address: Flat No 2, F-50 B Madhu Vihar Extension, New Delhi (East) - 110092
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	16/01/2024
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	17/01/202 (The order has been communicated and received by the liquidator on 24/01/2024)
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Mr. Ankit Goel Registration No: IBBI/IPA-001/IP-P-02671/2022-2023/14088
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	Address: E-10A, Kailash Colony, New Delhi – 110048 E-mail: ankitgoel@aaainsolvency.in
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Correspondence Address: AAA Insolvency Professionals LLP, E-10A, Kailash Colony, New Delhi – 110048 E-mail: cirp.crystal@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	24/02/2024 (Thirty days from the receipt of the Liquidation Order)

Notice is hereby given that the Hon’ble National Company Law Tribunal, New Delhi Bench -VI has ordered the commencement of liquidation of **Crystal Facilities Management Private Limited on 17th January, 2024.**

The stakeholders of **Crystal Facilities Management Private Limited** are hereby called upon to submit a proof of their claims, on or before **24/02/2024**, to the liquidator at the address mentioned against **item 10**.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Place: New Delhi

Mr. Ankit Goel

Date: 27.01.2024

Liquidator

Crystal Facilities Management Private Limited

Registration No. IBBI/IPA-001/IP-P-02671/2022-2023/14088

